

HIGH COURT OF JHARKHAND, RANCHI

NOTICE

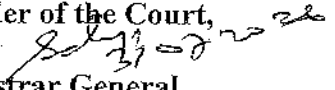
Dated: 31/07/2026

This is for the information of all the employees of the High Court, members of the High Court of Jharkhand Advocates' Association, Ranchi, and members of the Advocate Clerk's Association, High Court of Jharkhand, that a Mobile Passport Camp is proposed to be organized within the Court premises. **However, the camp will be organised only if a sufficient number of applications are received for enlisting.**

The Camp will facilitate document verification, biometric enrolment, and completion of other formalities required after applying online for the issuance of passport to the employees of the High Court, members of the High Court of Jharkhand Advocates' Association, Ranchi, members of the Advocate Clerk's Association, High Court of Jharkhand, and their respective family members.

Accordingly, all interested applicants are requested to register themselves and their eligible family members with the **Accounts (Establishment) Section** on or before **20th August, 2026**. The date and time for availing the facilities at the Mobile Passport Camp will be communicated to the registered applicants upon confirmation from the Regional Passport Office, Ranchi.

By Order of the Court,


Registrar General